

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 295 OF 2019 &
IA NOS. 1504, 1770 & 1771 OF 2019**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of :

Sangam Power Generation Company Ltd. Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv
Mr. Vishal Gupta
Mr. Divyanshu Gupta

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Parag Tripathi, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Ashish Gupta
Mr. Arjun Pall
Mr. Krishna Tangirala
Mr. Anirudh Lekhi for R-2

ORDER

IA No. 1770 of 2019

(Application for condonation of delay in filing reply)

For the reasons set out in the application, delay of 11 days in filing the reply is condoned.

Application is disposed of.

IA No. 1771 of 2019

(Application for condonation of delay in filing reply)

For the reasons set out in the application, delay of 11 days in filing the reply is condoned.

Application is disposed of.

APPEAL NO. 295 OF 2019 &
IA NO. 1504 OF 2019

Pleadings are complete.

List the matter for hearing on **22.10.2019**. Rejoinder, if any, shall be filed by next date of hearing.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson